

एस. के. गुप्ता S. K. GUPTA

सचिव / Secretary

D.O. No.: 4-9/2019-B&CS

Dear SVY

भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग, (पुराना मिन्टो रोड), नई दिल्ली—110002

TELECOM REGULATORY AUTHORITY OF INDIA

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Dated: 13th November 2019

The Ministry of Information and Broadcasting (MIB), vide its reference letter No. 3/1/2014-BP&L(Vol. III) dated 02nd July 2019 has informed that the Ministry is broadly in agreement with the TRAI recommendations on "Regulatory Framework for Platform Services" dated 19.11.2014 and further requested TRAI to provide its recommendations on inclusion of few issues regarding platform services with reference to DTH guidelines.

- 2. In this connection, TRAI had issued a consultation paper on "Platform Services offered by DTH Operators" on 28th August 2019, seeking comments/views of the stakeholders. Subsequently, an open house discussion was held on 15th October 2019, in Delhi, to seek the further views of the stakeholders on various issues.
- 3. Based on the comments of the stakeholders received during the above-mentioned consultation process and its own analysis, the Authority has finalized its recommendation on "Platform Services offered by DTH Operators" which is enclosed herewith.
- 4. As per the practice, a copy of this letter, along with recommendation, is being placed on the website of TRAI <u>www.trai.gov.in.</u>

Yours sincerely

and.

Encl: as above

Shri Amit Khare,

Secretary, Ministry of Information and Broadcasting, 'A' Wing, Shastri Bhawan, New Delhi - 110001